



\$~5 (Special Bench)

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ MAT.APP.(F.C.) 124/2017

SUNIL MADAN

..... Appellant

Through: Mr. Dhruv Gautam and Mr. Sunil  
Madan, Advocates with appellant  
in person

versus

RACHNA MADAN

..... Respondent

Through: Mr. Suryajyoti Singh Paul,  
Advocate

**CORAM:**

**HON'BLE MR. JUSTICE SURESH KUMAR KAIT**

**HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA**

**ORDER**

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**03.11.2023**

**CM APPL. 52524/2023**

1. The Hon'ble Division Bench has not assembled today.
2. List on 05.01.2024.

**BY ORDER**

**COURT MASTER**

**NOVEMBER 03, 2023/rk**